

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 792**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2023/ SRAVANA 3, 1945 (SAKA)**

**DISASTER ASSESSMENT TEAMS**

**792. SHRI MAGUNTA SREENIVASULU REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that it takes considerable time for disaster assessment teams to be constituted and plan and arrange logistics for these teams to assess the site of a disaster after it has struck;**

**(b) if so, the measures taken by the Government to redress this alongwith the details of the time taken to constitute a disaster assessment team and deploy it to the site after a disaster has struck during the last three years;**

**(c) whether the Government has taken any steps to improve the methodology through which disaster sites are assessed which at present are primitive and do not provide an accurate picture;**

**(d) if so, the details thereof and if not, the reasons therefor; and**

**(e) the details of the sites of disaster and the days the disaster management team spent assessing the site including the exact area of the site?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments provide financial relief to the affected people in the event of notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a severe**

nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

Previously, the IMCT used to be deputed after the receipt of Memorandum from the State Government affected by a disaster of 'severe' nature. In order to expedite the assessment and release of additional financial assistance to States, Ministry of Home Affairs had taken a significant decision on 19.08.2019, to depute an IMCT immediately in the aftermath of any natural calamity of 'severe nature', and without waiting for the memorandum from the State Government.

IMCT comprises of representatives of sectoral Ministries/ Departments, to assess the sectoral damages, such as agriculture, power, rural development, irrigation, road transport. IMCT visit is finalized in consultation with the State Government, and it covers those areas, which are severely affected, along with the officials of the State concerned. IMCT assess the ground situation on the basis of data provided by the State Government and inputs of scientific and technical agencies of the Central Government, such as India Meteorological Department, Central Water Commission, National Remote Sensing Centre.

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